## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2983 ANSWERED ON:30.03.2012 CHANGE OF PRESCRIBED MEDICINES Siddeswara Shri Gowdar Mallikarjunappa

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the doctors in the Central Government Health Scheme (CGHS) dispensaries in the country, particularly in Delhi, are issuing substitute medicines other than the medicines prescribed by the specialist doctors;
- (b) if so, whether the Ministry has received any complaints in this regard;
- (c) if so, the steps taken against such complaints; and
- (d) the time by which the Government is likely to issue strict instructions to all the CGHS dispensaries in the country, especially in Delhi, to issue medicines, as prescribed by the specialist doctors?

## **Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a)to(d): No. As per the extant instructions no substitute medicines are issued to CGHS beneficiaries. In case a medicine of particular brand is not available, doctors of Central Government Health Scheme (CGHS) may issue the medicine by the available brand / generic name of the identical pharmaceutical formulation and therapeutic value.